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जल-भूतल परिवहन मंत्री (झी टी॰जी॰ केंकटरामन): (क) से (ग) दिल्ली में यातायात की समस्या को हल करने के लिए दिल्ली यातायात पुलिस ने एक विस्तृत कार्य योजना तैयार की है, जिसमें यातायात नियमों का प्रवर्तन, जनता को यातायात नियमों के बारे में शिक्षा देना, सड़क सुरक्षा उपायों तथा इंजीनियरी कार्यों की परिकल्पना की गई है जिसमें यातायात संकेत, सड़क विभाजक, सड़क जैसहों की डिजाइन तैयार करने, सड़क विभाजक, सड़क जैसहों की डिजाइन तैयार करने, सड़क

Conversion of NH-4 into Four-Lane Highway

- 20. SHRI H. HANUMANTHAPPA: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the proposal to convert National Highway-4 into four-lane Highway between Tumkur and Chitradurga has been approved by Government: and
 - (b) if so, what are the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN): (a) No, Sir.

(b) Does not arise.

राष्ट्रीय राजमार्गी को अन्य मार्गी से जोड़ना

- श्री दिलीप सिंह जूदेषः क्या जल-भूतल परिखहन मंत्री यह बताने की कृपा करेंगे किः
- (क) देश के कितने किलोमीटर राष्ट्रीय राजमार्गी का अन्य मार्गों से सीधा संबंध वर्ष 1995 तक नहीं बन प्रथा है:
- (ख) वर्ष 1995 तक इन मार्गों को अन्य मार्गों से बोड़ने के लिए क्या कार्रवाई की गई और कितने किलोमीटर राष्ट्रीय राजमार्गों को अन्य मार्गों से सीधे जोड़ दिया गया है: और
- (ग) जिन राष्ट्रीय राजमार्गों को अन्य मार्गों से अब तक नहीं जोड़ा जा सका है, उनका ब्यौरा क्या है? जल-भूतल परिवहन मंत्री (श्री टी॰जी॰ वेंकटरमन): (क) राष्ट्रीय राजमार्ग, जिनकी कुल लम्बाई 34,298 कि॰मी॰ है, देश के विभिन्न भागों तथा राज्यों की राजधानियों को जोड़ने वाले मुख्य भागे हैं और

इन्हें सहायक सड़क नेटवर्क अर्थात् राज्य सड़कों से बोझा गया है।

(ख) और (ग) उपर्युकत (क) के मद्दे नजर प्रश्न नहीं इटता।

Increasing of height of Almatti Dam in Karnataka

- 22. SHRI K. RAHMAN. KHAN: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether the Government of Karnataka proposes to increase the height of Almatti Dam; if so, the details thereof;
- (b) whether the Government of Andhra Pradesh has raised any objection thereto; if so, under what provision of the Inter-State Water Dispute Act; and
- (c) whether the Central Government has taken initiative to solve the dispute; if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir. Government of Karnataka has proposed to increase the elevation of the top of non overflow sections of the Almatti dam from 523.8 metres in Stage-I of the project to 528.756 metres in Stage-II of the project.

- (b) Yes, Sir. The Government of Andhra Pradesh vide their letters of February, 1994 and March, 1996 referring to the provisions of the Final Order that is in violation of the decision and directions of Krishna Water Disputes Tribunal have objected to the raising of the height of Almatti Dam by the Government of Karnataka.
- (c) Yes, Sir. The then Hon'ble Minister of Water Resources had proposed a meeting of the Chief Ministers of Krishna Basin States viz. Karnataka, Maharashtra and Andhra Pradesh on 13.5.94 to consider interstate aspects regarding clearance of Upper Krishna Stage-II project of Karnataka, Telugu-Ganga Project of Andhra Pradesh and Bhivpuri Pumped Storage Scheme of Maharashtra. However, this meeting could not be held due to preoccupation of the Chief Ministers of